



( 2 )

on behalf of R2 to R4 within a period of 2 weeks, after serving copy of the same on the Counsel appearing for the other side. Thereafter, Applicant is at liberty to file rejoinder, if any at least 2 days before the next date fixed for hearing.

List this matter for further consideration on **05.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**